

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

**CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD ON SATURDAY THE 14th, JULY, 2018
BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE.
BENCH NO. 1 AT 10: 00 A M (5TH FLOOR VACANT COURT)
HON'BLE MR. JUSTICE P.S.RANA, PRESIDENT STATE CONSUMER REDRESSAL COMMISSION(CHAIRMAN) ,
SHRI ANAND SHARMA , ADVOCATE, HP. HIGH COURT, MEMBER
Dr. ISHAN PANDIT,MEDICAL OFFICER, PHC. HP.HIGH COURT, MEMBER**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>* FOR SETTLEMENT *</u>				
501.	CR.R/1/2010 [Criminal]	VINOD KUMAR Versus STATE BANK OF PATIALA	KANWAR BHUPINDER SINGH MANISH GUPTA	A.G. DEEPAK GUPTA
502.	FAO/202/2012 [Civil]	NEW INDIA ASS.CO Versus INDIRA	B.M.CHAUHAN	RUPINDER SINGH
503.	CR.R/21/2013 [Criminal]	MS HIMACHAL FIBRE LTD Versus MS DEE KAY TRADERS	NARESH K.SHARMA	SANJAY KUMAR JAGAN NATH
504.	FAO/196/2013 [Civil]	NEEM AKHTER Versus BALDEV	NEEL KAMAL SOOD	R-1 RAMESH SHARMA NEMO RESPONDENT NO.2 B.M. CHAUHAN
505.	RSA/228/2013 [Civil]	NEELAM SHARMA Versus SURJEET KAUR	RAJINDER DOGRA	KARAN SINGH KANWAR NEMO
506.	FAO/109/2014 [Civil]	BALBIR SINGH Versus DINESH KUMAR	RAJINDER SINGH DOGRA	RESPONDENT NO.12 KARAN SINGH KANWAR NARENDER SHARMA NEMO
507.	FAO/390/2016 [Civil]	BISHAN CHAND WALIA Versus VIJAY KUMAR BAWA	AMBIKA KOTWAL	SURINDER KUMAR SAKLANI RESPONDENT NO. 1 NEMO RESPONDENT NO. 2 SEEMA SOOD
508.	CR.R/60/2017 [Criminal]	PREM LAL Versus RAM TRANSPORT FINANCE COMPANY LTD	JAGAT PAL	ASHWANI KAUNDAL NEMO
	with CRMP/1331/2016		JAGAT PAL, PARUL VERMA	NEMO, AG
509.	CR.R/41/2018 [Criminal]	VINOD ENTERPRISES Versus PUNJAB NATIONAL BANK	BHUPINDER PATHANIA	AG SANJAY DALMLA
	with CRMP/154/2018			

Sd/-
Addl.Registrar(J)
13/07/2018.